

1	2	3	4	5
19.	Nagaland	4647	1188	42
20.	Odisha	3243	15277	4060
21.	Punjab	2188	3509	54
22.	Rajasthan	1666	10568	823
23.	Sikkim	228	37	0
24.	Tamil Nadu	62317	82182	74781
25.	Telangana	22469	8028	103647
26.	Tripura	216	368	11
27.	Uttar Pradesh	72260	38758	2120
28.	Uttarakhand	2464	4175	10
29.	West Bengal	19272	5021	9120
30.	Chandigarh	2688	150	12
31.	Puducherry	0	11	1
TOTAL		471846	379586	471095

Source: Ministry of Housing and Urban Affairs.

Incentives and encouragement to SMEs

393. DR. BANDA PRAKASH:

SHRI SANJAY RAUT:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Micro, Small and Medium Enterprises (MSMEs) are the backbone of the Indian economy and generate largest number of jobs after agriculture;

(b) whether SMEs account for about 8 to 10 per cent of GDP, 40 per cent of manufacturing output and about 45 per cent of exports from the country; and

(c) if so, despite the pioneering role SMEs play in the society and economy, why are they getting a raw deal when it comes to providing them incentives and encouragement?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) As per 73rd Round of National Sample Survey (NSS) (July, 2015- June, 2016), conducted by the Ministry of Statistics and Programme Implementation, there were 1109.89 lakhs persons employed in unincorporated non-agricultural Micro, Small and Medium Enterprises (MSMEs) (excluding construction).

(b) According to Central Statistics Office (CSO), the share of Micro, Small and Medium Enterprises (MSMEs) in Gross Domestic Product (GDP) at current prices during 2016-17 was 28.9%. The share of MSMEs manufacturing in All India Manufacturing Gross Value Output (GVO) at current prices during the financial year 2016-17 was 36.5%.

According to Directorate General of Commercial Intelligence and Statistics (DGCIS), the share of MSME related products in total export of the Country during the financial year 2017-18 was 48.58%.

(c) The Ministry of MSME has taken following steps for promotion and development of MSMEs:

- (i) Prime Minister's Employment Generation Programme (PMEGP): To strengthen MSME credit growth, recently the Central Government has enhanced the loan limit to upto ₹ 1 crore for Micro, Small and Medium Enterprises (MSMEs) under the PMEGP.
- (ii) Micro and Small Enterprise-Cluster Development Programme (MSE-CDP).
- (iii) Interventions for Aspirational Communities and Areas: SC-ST Hub, Scheme for Promotion of MSMEs in N.E. Region and Sikkim etc.
- (iv) Tool Rooms and Technology Centres (TCs) to support MSMEs by providing skilled manpower, access to advanced technology and business advisory services.
- (v) Mission Solar Charkha (MSC) has been launched to increase employment avenues in the rural hinterland through eco-friendly and technology-led growth.
- (vi) Launch of MSME-SAMBANDH, a new portal to monitor the implementation of Public Procurement from Micro and Small Enterprises (MSEs).

- (vii) MSME Samadhaan portal to enable Micro and Small entrepreneurs to register their cases relating to delayed payments.
- (viii) Scheme of Fund for Regeneration of Traditional Industries (SFURTI) scheme of the Ministry of MSME to provide support to the artisans.
- (ix) Procurement and Marketing Support Scheme to enhance the marketability of products and services in the MSME sector. All PSUs to compulsorily procure 25 percent from MSEs instead of 20% of their total purchases. Out of the 25% procurement mandated from MSEs, 3% reserved for women entrepreneurs.
- (x) Entrepreneurship Skill Development Programme (ESDP) to upgrade skills of prospective entrepreneurs, existing workforce and also develop skills of new workers and technicians of MSEs.
- (xi) Credit Guarantee Scheme to enhance the collateral free loan to MSEs.
- (xii) Interest subvention of 2% for all GST registered MSMEs on fresh or incremental loans.
- (xiii) A job portal called "MSME SAMPARK" has been launched wherein jobseekers and recruiters can register themselves for mutually beneficial interaction.
- (xiv) Udyam Aadhaar Memorandum (UAM), a self certification based online registration portal for MSMEs has been introduced.

Deregulation of MSME Sector

394. SHRI PARTAP SINGH BAJWA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Ministry has alone or in conjunction with other Ministries, taken any concrete steps to deregulate the MSME Sector and simplify licensing, registration and compliance practices;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) With a view to promote